

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 239 of 2026/RG/LP

Dated: 03.02.2026

Hon'ble Full Court has been pleased to designate Shri Gh. Ahmad Lone, Advocate S/O Shri Mohd Abdullah R/O Near Gurudwara, Baghat Barzulla Srinagar, Kashmir as "**Senior Advocate**", subject to furnishing of undertaking in terms of Rule 5 of the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025.

By Order


(M.K. Sharma)
Registrar General

No:4742-92/RG/LP

Dated: 03.02.2026

Copy to the:

1. Secretary General, Supreme Court of India, New Delhi.
2. All Registrar General's of the High Courts
3. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu.
4. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for information of their Lordships.
5. Advocate General, UT of Jammu & Kashmir and Ladakh.
6. Secretary, Bar Council of India, New Delhi.
7. All Secretaries of State Bar Councils
8. President Bar Association, Jammu/Srinagar
9. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.for information.
10. Registrar Computer (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar.
11. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar.
12. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
13. Principal District and Sessions Judge _____
14. Director, J&K Judicial Academy, Srinagar.
15. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar.
16. CPC, e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of High Court of J&K and Ladakh.
17. Manager, Govt. Press, Jammu, for publication in the next issue of Government Gazette.
18. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the Union Territory of Ladakh.
19. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
20. Shri Gh. Ahmad Lone, Senior Advocate S/O Shri Mohd Abdullah R/O Near Gurudwara, Baghat Barzulla Srinagar Kashmir.
.....for Information and compliance.
21. Office file.


Registrar General